

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 14th October, 2014

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 263/2014	M/S M.D. Polymers. Vs. Regional Officer, RSPCB & Anr.	Mr. S.K. Shukla Adv. Applicant	
2.	Original Application No. 114/2014	M/s Pooja Industries. Vs. Regional Officer Rajasthan State Pollution Control Board & Ors.	Mr. S.K. Shukla Adv.	
3.	Original Application No. 110/2014	Sukhran Baghel Vs. State of M.P. & 6 Ors.	Mr. S.K. Sharma Adv. Applicant	
4.	Original Application No. 13/2014 (W.P.3876/2011)	D.S. Malia & Ors. Vs. Union of India & Ors.	Mr. Abindriya Chakarbarty, Adv. Ms. Sudha Bharadwaj Adv. Mr. Shivendu Joshi, Adv. for R-2 & 3 for Mr. Purushaindra Kaura Adv.	
5.	Original Application No. 115/2014 (M.A. No. 151/2014)	Kishore Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani Mr. Sachin K. Verma Adv. for R-1, Mr. Om. S. Srivastav, Adv. for R-3 Mr. Vijay Sahni Adv. for R-5 Ms. Parul Bhadoria, Adv. for R-6	
6.	Original Application No. 102/2014 (M.A.No580/14)	Om Prakesh Yogi Vs State of Rajasthan & 2 ors.	Mr. A.K.Pareek Adv. for Petitioner.	
FOR COMPLIANCE				
7.	Original Application No. 34/2013	Subhash C Pandey Vs. Municipal Corporation Bhopal & 6 Ors.	Mr. Swapnil Gupta Adv. for Applicant Mr. AsadUllah Khan, Adv. for R-1 Mr. Sachin K. Verma, Adv. For R-2,4&6 Dr. Sanjeev Sachdev, Chief Scientific Officer, EPCO for R-3&5 Mr. Ms. Parul Bhadoria Adv. for R-7	